

30 inches annual rainfall) or irrigation facilities. The work has been extended to about 170 districts so far. During the years 1957-58 to 1963-64 about 65,000 experiments were conducted. The scheme is implemented in collaboration with the State Governments.

Cultivation of Land

90. Dr. P. Srinivasan: Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage of land where food-grains were raised in 1963 and 1964; and

(b) the acreage of land where cash crops were raised during the same period?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): A statement giving the all-India area under each of the foodgrains crops and the principal cash crop during 1963-64 and 1962-63 is laid on the Table of the House. [*Placed in Library. See No. LT-3365/64.*]

Indian Central Cotton Committee

91. Shri Kajrolkar: Will the Minister of Food and Agriculture be pleased to state:

(a) the decisions reached at the meeting of the Indian Central Cotton Committee held in Bombay in September, 1964;

(b) whether it is a fact that this Committee was proposed to be abolished as it was said to have served its purpose; and

(c) whether there was a protest from the growers of cotton and industrialists against the abolition of this committee?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) A summary of the important decisions taken is laid on the Table of the House. [*Placed in Library. See No. LT-3366/64.*]

(b) It is proposed to transfer the research functions of the Committee

to the Indian Council of Agricultural Research. Consequently there will be certain changes in the functions of this Committee.

(c) There was a protest against the proposal for abolition of the Committee as reported in the Press at the meeting of the Committee held on 1 September, 1964.

Air-linking of Madhya Pradesh Towns

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| 92. { | Shri Vidya Charan Shukla: |
| | Shri Uikay: |
| | Shri Chandak: |
| | Shri Hukam Chand Kachhavaiya: |
| | Shri Bakliwal: |
| | Shri Wadiwa: |
| | Shri Surya Prasad: |
| | Shri J. P. Jyotishi: |
| | Shri R. S. Tiwary: |
| | Shri R. S. Pandey: |

Will the Minister of Civil Aviation be pleased to state:

(a) whether any proposal has been received from the Government of Madhya Pradesh for air-linking important towns of the State with Delhi on payment of subsidy from the Civil Aviation Development Fund; and

(b) if so, the action being taken by Government in the matter?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

(b) The matter is under consideration.

Co-operative Laws

93. Shrimati Ramdulari Sinha: Will the Minister of Community Development and Co-operation be pleased to state the steps taken to simplify and liberalise the Co-operative laws of the Union Territories in the light of the resolution of National Development Council?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): A proposal to extend the Punjab Co-operative Societies Act, 1961 to the